

ITEM NO.803

COURT NO.5

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 14025-14026/2015

THE PRINCIPAL KARUNA MEDICAL COLLEGE

Appellant(s)

VERSUS

THE ADMISSION SUPERVISORY COMMITTEE AND FEE  
REGULATORY COMMITTEE FOR PROFESSIONAL COLLEGES OF  
KERALA & ANR.

Respondent(s)

Date : 27-10-2021 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Radha Shyam Jena, AOR

For Respondent(s) Mr. G. Prakash, AOR  
Mr. C. K. Sasi, AOR  
Mr. Venkita Subramoniam T.R, AOR

Mr. V. Giri, Sr. Adv. (orally mentioned by)  
Ms. Pallavi Pratap, AOR

UPON being mentioned the Court made the following  
O R D E R

List on 08.11.2021.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master